

1981, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT-2453/81].

12.08 hrs.

PUBLIC ACCOUNTS COMMITTEE

STATEMENT OF ACTION TAKEN

SHRI K. P. UNNIKRISHNAN (Badagara): I beg to lay on the Table (Hindi and English versions) the Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Fifty-Sixth Report (Sixth Lok Sabha) on Customs Receipt.

12.08 hrs.

PUBLIC ACCOUNTS COMMITTEE

FORTY-FIRST, FORTY-THIRD, FORTY-FIFTH AND FORTY-NINTH REPORTS

SHRI K. P. UNNIKRISHNAN (Badagara): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

(i) Forty-first Report on Expenditure on New Service/New Instrument of Service—Ministry of Finance (Department of Expenditure).

(ii) Forty-third Report on Execution of a Naval Project and Disposal of aluminium scrap by an Ordnance Factory (Ministry of Defence).

(iii) Forty-fifth Report on Wheel And Axle Plant—Ministry of Railways (Railway Board).

(iv) Forty-ninth Report on purchase and fabrication of Water bowzers (Ministry of Tourism and Civil Aviation).

12.09 hrs.

ESTIMATES COMMITTEE

THIRTEENTH REPORT AND MINUTES

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to present the Thirteenth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Energy (Department of Power)—Power Generation—Central Electricity Authority and minutes of the sittings of the Committee relating thereto.

12.09 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

TWENTY-SECOND REPORT AND MINUTES

SHRIMATI GEETA MUKHERJEE (Panskura): I beg to present the Twenty-second Report (Hindi and English versions) of the Committee on Public Undertakings on Food Corporation of India and Minutes of the sittings of the Committee relating thereto.

MR. SPEAKER: What is your point of order, Mr. Bagri?

श्री मनीराम बागड़ी (हिसार): यह नियम 377 के अन्तर्गत पढ़ने का फायदा क्या है। ठहरो यार।

DR. SUBRAMANIAM SWAMY (Bombay North East): Is this 'yaar' a parliamentary word?

श्री मनीराम बागड़ी: हां यार (व्यवधान)

अध्यक्ष महोदय: आप इस पर आप्त्वेक्षण करते हैं ?

Do you take objection? Then I will have to look into it.

(Interruptions)

श्री मनीराम बागड़ी: मेरा व्यवस्था का सवाल यह है कि नियम 377 के अन्तर्गत जो हम यहां पर प्रश्न उठाते हैं, अगर वह आपकी आकाशवाणी पर "टुडे इन पार्लियामेंट" में ... (व्यवधान)